Suppl. Cause List No. 1 Sr. No. 04

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 55/2020 CrlM No. 380/2020 CrlM No. 381/2020

Harjeet Kour ...Applicant

Through:-Mr. Mohinder Singh, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Objections have been filed.

Interim bail granted on 12.05.2020 shall stand extended till next date of hearing.

List on 19.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi